

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 67(ND)2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY:

Mrs. Swagteeka Patel

Vs.

M/s. Prime Time Research Media Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Priya Pathania	Adv	for Petitioner	Priya
2.	Swagteeka Patel	Adv	for Petitioner	Swagteeka
3.	Aakanksha Jha	Advocate (Proxy)	For Respondent No-5	Aakanksha

Order

The additional Paper Books as per the order of the Tribunal have not been
filed. Let the needful be done within a week.

List for arguments on 26.8.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)